1986 [Placed in Library. See No. LT 7389/89]

- (iii) Statement No. XVIII—Sixth Session, 1986 [Placed in Library. See No. LT 7390/89]
- (iv) Statement No.XV—Seventh Session, 1986 [Placed in Library. See No. LT 7391/89]
- (v) Statement No. XV—Eighth Session, 1987 [Placed in Library. See No. LT 7392/89]
- (vi) Statement No. XI—II Part of Eighth Session, 1987 [Placed in Library. See No. LT 7393/89] Eighth Lok Sabha
- (vii) Statement No. X —Ninth Session, 1987 [Placed in Library. See No. LT 7394/89]
- (viii) Statement No. VIII—Tenth Session, 1988 [Placed in Library. See No. LT 7395/89]
- (ix) Statement No. IV—Eleventh Session, 1988 [Placed in Library. See No. LT 7396/89]
- (x) Statement No. I— Twelfth Session, 1988 [Placed in Library. See No. LT 7397/89]

12.11 hrs.

ANNOUNCEMENT RE: PRESENTATION OF GENERAL BUDGET

[English]

MR. SPEAKER: I would like to inform the House that as is customary, the House would adjourn for half-an- hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12.12 hrs.

[MR. DEPUTY SPEAKER in the Chair]

MATTERS UNDER RULE 377

[English]

 (i) Need to Construct flyovers or under-bridges at the two railway Crossings in Sonepat.

SHRI DHARAM PAL SINGH MALIK (SONEPAT): Sonepat is a big industrially developed town besides being a District Headquarter of Haryana State. Sonepat town is divided in two equal parts by Delhi-Ambala railway line and the outside traffic is also very heavy. The whole traffic from Delhi to Punjab also passes through Sonepat. There are two railway crossings which are normally closed due to passenger and goods trains. In such a situation, a flyover or underground passage has become necessary to control huge traffic and to maintain normal flow of the same at these railway crossings. Therefore, flyover bridge or underground passage on both the railway crossings may kindly be sanctioned and completed within a short schedule in the best interest of safety and public in general.